

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 1545
TO BE ANSWERED ON 01.07.2019**

FOREIGN CONTRIBUTION TO NSDF

1545. DR. (PROF.) KIRIT PREMJBHAI SOLANKI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the details of the funds allocated to the National Skill Development Funds during the last three years, State/UT-wise; and
- (b) the details of the Foreign contributions to the NSDF since foreign contributions were exempted from the Foreign Contribution Regulation Act (FCRA) and the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI R.K. SINGH)**

- (a) National Skill Development Fund (NSDF) was incorporated on 23rd December, 2008 as a trust under the Indian Trust Act, 1882. It is fully owned by the Government, to act as a receptacle for financial contributions from Governmental sources, bilateral/ multilateral and other agencies and other private sector donors who would prefer to provide funds through the Government. Its main objective is to enhance, stimulate and develop the skills of Indian youth force by various sector specific programmes. The Trust accepts donation, contribution in cash or kind from the Contributors for furtherance of objectives of the Fund. The funds allocated to NSDF are not State/ UT specific and the total funds received in NSDF in the last three years, i.e., from 01.04.2016 to till 24.06.2019 including Corporate Social Responsibility (CSR) funds received from Private/ PSU donors is Rs. 1105.61 Crore.
- (b) NSDF has not yet received any Foreign Contribution.
